

Hon'ble the Chief Justice, Hon'ble Chairperson and Hon'ble Member of Computerisation Committee in High Court of H.P., appreciate the efforts of the Presiding Officers and staff of all the Courts of learned District & Sessions Judges, Bilaspur, Chamba, Hamirpur, Kinnaur at Rampur, Kullu, Sirmaur at Nahan and Una, learned Additional District & Sessions Judges, Ghumarwin, Chamba, Hamirpur, Kullu, Solan-II, Sirmaur at Nahan, Una I & II, learned Civil Judges (Sr. Divn.)-cum-Chief Judicial Magistrates, Bilaspur, Chamba, Hamirpur, Kinnaur at Rampur, Kullu, Lahul & Spiti at Kullu, Solan and Sirmaur at Nahan, learned Civil Judges (Sr. Divn.)-cum-Additional Chief Judicial Magistrates, Court No. 1, Ghumarwin, Court No 1, Hamirpur, Court No. 1 Kangra, Theog, Rampur and Paonta Saheb and learned Civil Judges (Jr. Divn.)-cum-JMICs, Bilaspur, Court No. III, Ghumarwin, Court No. 2, Kangra, Jawali, Jogindernagar (Mandi), Solan, I & II, for maintaining zero level of undated cases on NJDG.